

¹[Schedule C
[See sections 6B(a)]

Slab of annual letting value	Rate of tax
Where the annual letting value of a land or building is—	
(i) Rupees 75 or more but not more than rupees, 150.	1 per centum of the annual letting value.
(ii) More than rupees 150 but less than rupees 300.	1.5 per centum of the annual letting value.
(iii) Rupees 300 or more but less than rupees 3,000	.. 2 per centum of the annual letting value.
(iv) Rupees 3,000 or more but less than rupees 6,000	2.5 per centum of the annual letting value.
(v) Rupees 6,000 or more 3 per centum of the annual letting value.]

¹ This Schedule was added by Mah. 17 of 1975, Sch.